

BENCH-I

(B)

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.No.706/KB/2017

**Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15th January 2018, 10.30 A.M

Name of the Company		Narayan Prasad Ganeriwala-Vs- Rohak Merchants Pvt.Ltd.	
Under Section		97/98	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Mrs. Manju Bhelesia *del.*
Mr. Niladri Khanna *del.*

del.

N. Khanna del.

Ld. Counsel for the petitioner sought leave of the Court to withdraw the petition.

ORDER

Prayer is allowed. Petition is dismissed as withdrawn.

sd

(Jinan K.R.)
Member (J)

sd

(V.P.Singh)
Member (J)